

(ग) क्या अन्य किसी स्थानों में भी कुछ अफीम पकड़ी गई है ; और

(घ) पकड़ी गयी अफीम से सरकार को क्या आमदनी हुई है ?

वित्त मंत्री (श्री मोरारजी देसाई) :

(क) और (ख) इससे बरे में अखबारों में खबर छपी थी, लेकिन भारत सरकार के मादक द्रव्य विभाग (नार्कोस डिपार्टमेंट) को पंजाब सरकार के सम्बद्ध अधिकारियों से अभी ब्यौरा नहीं मिला है। जितनी जल्दी हो सकेगा, मभा को भेज पर एक विवरण रख दिया जायगा जिसमें ब्यौरे की बातें दी रहेंगी।

(ग) जी हां।

(घ) इससे भारत सरकार को कोई आमदनी न होगी, क्योंकि जन्त की गई अफीम पर राज्य सरकार का अधिकार होता है।

Coal Deposits in J. & K.

997. { Shri Abdul Ghani Goni:
Shri Inder J. Malhotra:

Will the Minister of Mines and Fuel be pleased to state:

(a) whether any survey of coal deposits in Jammu and Kashmir State has been held in recent years;

(b) what is the estimate of such deposits; and

(c) what steps are being taken to exploit the same on a large scale?

The Minister of Mines and Fuel (Shri K. D. Malaviya): (a) Yes, Sir.

(b) The Geological Survey of India has proved 56.56 million tonnes of quarriable reserve of lignite (Brown Coal) in Nichhaom, Chowkibal and adjacent areas in Kashmir Valley and 6.7 million tonnes of coal at Kalakot in recent years.

(c) Schemes for the exploitation of the coal and lignite deposits are being undertaken by the State Government.

Tenure of Military Personnel

998. **Shri P. N. Kayal:** Will the Minister of Defence be pleased to state:

(a) the time for which a high military officer is generally stationed at a particular place;

(b) whether there are any hard and fast rules about their transfer of promotions; and

(c) if so, what are those rules, cadre-wise?

The Minister of Defence (Shri Krishna Menon): (a) Senior military officers are generally stationed at a particular place for a period of 2 to 4 years.

(b)(1) There are no hard and fast rules to regulate transfers but by and large these are determined by one of the following factors:—

(i) Promotion or completion of tenure.

(ii) Medical grounds.

(iii) Disciplinary grounds.

(iv) Compassionate grounds.

(v) Reasons of career planning so as to give officers experience in various types of appointments before they come up for promotion to higher ranks.

(vi) New commitments.

(2) There are definite rules laid down by Government for promotion.

(c) Promotions to the ranks of Colonel to Major General both inclusive are made from among eligible officers on the recommendations of the Selection Board constituted for the purpose. Selection of officers for promotion to the ranks of Lieut-General and General is made by the Government. To be eligible for promo-

tion to the various higher ranks, officers must have completed a prescribed length of service as given below:—

Rank	Minimum Service limits for promotion	
	Actg.	Subs.
Colonel	8 1/2 years (with a minimum period of 2 years' service in the rank of Lt. Col.)	20 years
Brigadier	12 years (with a minimum period of 3 years combined service in the ranks of Lt.Col. and Colonel)	23 years
Maj-Gen.	20 years	25 years
Lt. General	25 years	28 years
General	(No restriction)	

सैनिक प्रशिक्षण केंद्र, कोटा (राजस्थान)

६६६. श्री बंरवा : क्या प्रतिरक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) कोटा स्थित सैनिक प्रशिक्षण केंद्र की चांदमारी की जगह कौन सी है ;

(ख) वात उच्च जगह के पास ही एक हाई स्कूल चलता है ; और

(ग) यदि हां, तो विद्यार्थियों को खतरे से बचाने के लिये चांदमारी को अन्य स्थान पर क्यों नहीं किया जाता ?

प्रतिरक्षा मंत्री (श्री कृष्ण मेनन) :

(क) अंगरक्षक प्रशिक्षण केंद्र (गार्डज ट्रेनिंग सेण्टर) कोटा की, लघु-आयुद्ध वर्गीकरण, चांदमारी भीमगंज मंडी नाम के एक क्षेत्र में स्थित है ।

(ख) तथा (ग). चांदमारी से लगभग एक मील परे, उत्तर-पूर्व में, हाल ही (जनवरी १९६२) में, एक बहुप्रयोजन स्कूल खोला गया है, और वह चांदमारी के संकटमय क्षेत्र से बाहर है । इसलिये चांदमारी को, पिछले ३० वर्षों से वहां स्थित है. हटाने का शन नहीं उठता ।

Fixation of Seniority in New Mysore

1000. **Shri Chandriki:** Will the Minister of Home Affairs be pleased to state:

(a) whether Government have finalised the fixation of seniority and equation of the services of Government of new Mysore; and

(b) if not, what are the reasons for delay and how much time it will require?

The Minister of State in the Ministry of Home Affairs (Shri Datar):

(a) No.

(b) The Government of India can pass final orders in respect of equation of posts and seniority only in consultation with the appropriate Advisory Committee, who would consider the representations, made by the aggrieved personnel. The State Government have started forwarding representations only recently.

Cement Factories in Mysore

1001. **Shri Chandriki:** Will the Minister of Steel and Heavy Industries be pleased to state:

(a) whether it is a fact that two more cement factories have been allotted to the State of Mysore; and

(b) if so, whether the places of their location have been determined?

The Minister of Steel and Heavy Industries (Shri C. Subramaniam):

(a) Two more schemes for setting up cement factories in Mysore State have been approved.

(b) The proposed locations are Ammasandra (Tunkur District) and Nagargalli (Belgaum District).

Nationalisation of Mines

1002. **Shri Chandriki:** Will the Minister of Mines and Fuel be pleased to state:

(a) whether Government contemplate to assume management of many more mines situated in various States